

F. No. J-11017/14/2016-Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
Judicial Section

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Shastri Bhawan, New Delhi,  
Dated 22<sup>nd</sup> March, 2017

**ORDER**

The President is pleased to engage **Shri Chander Mohan Sharma**, Advocate as Senior Panel Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before Punjab & Haryana High Court at Chandigarh as shown below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**Punjab & Haryana High Court at Chandigarh**  
**Senior Panel Counsel**

Name	Address & Mobile Number	Enrollment No.
CHANDER MOHAN SHARMA	House No. 556, Sector 8-B, Chandigarh. Mob: 9814555620, 9855001556	P/176/1976

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
3. Hindi version of this order will follow.

  
(R. K. Srivastava)  
Deputy Legal Adviser

**Copy for information to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Satya Pal Jain, Addl. SGI, Punjab & Haryana High Court, Chandigarh.
3. Shri Chetan Mittal, Asstt. SGI, Punjab & Haryana High Court, Chandigarh.
4. The Registrar, Punjab & Haryana High Court, Chandigarh.
5. Shri Chander Mohan Sharma, Sr. Panel Counsel at the address as mentioned herein above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
8. Guard File/Judicial Section with 5 spare copies.

  
Asstt. Legal Adviser (Judicial)